

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12044/2017

RAJENDRA SINGH GAHLAUT (DEAD) BY LRS & ANR.

Appellant(s)

VERSUS

THE REG. COOP. SOCIETIES U.P AND ORS.

Respondent(s)

Date : 27-11-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) :

Mr. Navin Pahwa, Sr. Adv.
Ms. Madhavi Agrawal, Adv.
Mr. Vaibhav Niti, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) :

Mr. Apoorv Srivastava, Adv.
Mr. Jogy Scaria, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 10th December, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER